GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION NO. 976

TO BE ANSWERED ON 08.02.2018

MINING ACTIVITIES THROUGH PPP MODEL

976. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of MINES be pleased to state:

- (a) whether the Government is planning to step up mining activities through PPP model and if so, the details thereof; and
- (b) the steps being taken to control the high logistics cost in the iron ore industry to make the sector more competitive?

ANSWER

THE MINISTER OF STATE FOR MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

- (a): No, Madam. The mining activity is to be carried out after obtaining mining lease in accordance with the provisions laid down in the Mines and Minerals (Development and Regulation) Act, (MMDR Act) 1957 and rules framed there under. The amended MMDR Act provides for grant of mining leases of major minerals by way of e-auctions.
- (b): Government has notified the National Steel Policy, 2017 in the Gazette of Government of India on 8th May, 2017 which envisages creating a technologically advanced and globally competitive steel industry that promotes economic growth. The policy further provides for promoting transportation of raw materials including iron ore through inland waterways and costal shipping.
